Title: Need to evolve a mechanism to ensure guaranteed income to the farmers to prevent their suicide.

SHRI JOSE K. MANI (KOTTAYAM): The farmers' suicides for the past three-four years have been declining. However, the number of farmers committing suicides is still high. A large number of farmers are still heavily indebted to money lenders and the Government should have announced some kind of a waiver in this regard. Many steps have been announced by the Government to develop farmer markets, post harvest lending etc. but the pressing issue of farmers' suicides persists. Government provides MSP for a few crops to ensure a minimum income to the farmers for the produce, however, during the times of drought and other natural calamities farmers are left with nothing. The Government should have addressed this issue by coming up with a mechanism of providing guaranteed income to the farmers having no agricultural produce till the next harvest is ready.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): I would like to speak only one sentence....(*Interruptions*) First of all, I benignly say that I got befuddled by observing the intransigence being displayed by this Government. I do not know why the Government is afraid of discussing the issue of communal violence in our country....(*Interruptions*)

SHRI RAJIV PRATAP RUDY (SARAN): Sir, I have an objection to this....(Interruptions)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, the nugget of my contention is that in view of the increasing incidence of communal violence in our country, the Congress Party is very much worried about it and we have put forward the submission to the Chair to discuss the issue of communal violence under Rule 193.

HON. CHAIRPERSON: What is your contention?

SHRI ADHIR RANJAN CHOWDHURY: My contention is that in view of the increasing incidence of communal discord across the country, for which the Congress Party is very much worried, this House should discuss the issue of communal violence. It cannot be over-emphasised to say that our country is strong because we maintain communal harmony in our country. So, this issue may be considered for discussion. If you allow the discussion on this issue right now, we will be highly obliged to you. ...(Interruptions)